## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST DATED **30.04.2025** (WEDNESDAY) CHENNAI BENCH **(HYBRID MODE)** 

10.30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

## For Judgment

S.No.	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 180/2025 For Stay IA No. 488/2025	Sadananda Maiya P Vs Karnataka Bank Ltd. & Anr. <b>WITH</b>	Mr. NP Vijaykumar	•
2.	Comp App (AT) (CH) (Ins) No. 181/2025 For Stay IA No. 490/2025	Sadarshan Maiya Vs Karnataka Bank Ltd. & Anr. <b>WITH</b>	Mr. NP Vijaykumar	
3.	Comp App (AT) (CH) (Ins) No. 182/2025 For Stay IA No. 491/2025	Sunanda Maiya Vs Karnataka Bank Ltd. & Anr.	Mr. NP Vijaykumar	
4.	Comp App (AT) (CH) (Ins) No. 47/2025 For Stay IA No. 165/2025	K S Chowdry Vs Mummaneni Vazra Laxmi Liquidator of Ravi Cranes & Movers	Mr. Chirag Gupta	
5.	Comp App (AT) (CH) No. 07/2025 For Stay IA No. 88/2025 For Direction IA No. 89/2025	Rekha Prabhahar Vs ELV Supply Chain Solutions & Services Pvt. Ltd. & 2 Ors	Mr. PS Suman	Ms. Durga Bhatt- R2
6.	Comp App (AT) (CH) (Ins) No. 213/2025	Amier Hamsa Ali Abbas Rawther Liquidator of LSML Pvt. Ltd. Vs Chairman/Managing Director, NLC India Ltd.	Ms. Jayanthi K Shah	

## For Orders

S.No.	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for Respondents
7.	Comp App (AT) (CH) No. 55/2025 For Direction IA No. 602/2025 For Additional Docs IA No. 603/2025 For Condone Delay IA No. 604/2025 For Exemption IA No. 605 & 606/2025 Delay in refiling IA No. 607/2025	Harsha Vardhan Reddy Vs Merit Inn Southern Star Pvt. Ltd. & 10 Ors.	Mr. Yogesh Kumar Jagia	•

By the order of Hon'ble Member (Judicial)

Chennai Bench

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